the next session, he will be able to give fuller information. For the present, if the House permits, I will go to the next question.

Oral Answers

भी मन् लिमये : इसीलिए मैंने कहा कि प्रगले सप्ताह लिया जाये इस को।

बी हक्स बन्द क्खवायः प्रध्यक्ष महोदय, इस एक चंटे में कम से कम 10 क्वेश्वस होने चाहिएं।

झम्पश महोदय . वह तो ठीक है लेकिन मैं क्या करू क्योंकि माननीय सदस्य हर एक क्वेश्वन पर सप्लीमेंटरीज करना चाहते हैं।

Shet H. N. Mukerjee: Mr. Jyotirmoy Basu's question has gone on the record. That should be answered.

Mr. Speaker: He may not have the information available. That is why I made that observation,

Shri Jyotirmoy Basu: Sir, it is an important question.

Mr. Speaker: Can the charge of corruption in some office be answered in reply to a supplementary? You should also be reasonable. It is absolutely not relevant to this question.

## Railway Accidents

\*172, Shri Yashpal Singh: Shri C. C. Desai: Shri George Fernandes: Shri R. Barua;

Will the Minister of Railways be pleased to state:

- (a) the number of railway accidents which occurred during the last six months on all Railways (Zone-wise);
- (b) the number of persons killed and injured and the loss of Railway property in each case separately;
- (c) whether compensation has been paid to the next of kin on account of loss of life or property;
  - (d) if so, the details thereof;

- (e) the findings of the Departmental Enquiry Committees or other Committees of Inquiry regarding the causes of these accidents; and
- (f) the steps so far taken to prevent the recurrence of these accidents?

The Minister of State in the Ministry of Railways (Shri Parimal Ghosh): (a), (b) and (e) A statement is laid on the Table of the House. [Pisced in Library. See No. LT-189/67].

- (c) No compensation has been paid so far.
  - (d) Does not arise.
- (f) Steps to prevent recurrence of accidents include better training and safety education and stricter supervision over the working of Railway staff and deterrent punitive action against those causing acciden.s. In addition, safety aids like speed recorders, better signalling devices etc. have been extensively provided Efforts also continue to improve the maintenance of Railway equipment.

भी बशपाल सिंह : जैसा कि माननीय श्री एस॰ के॰ पाटिल ने कहा है कि उनको बदनाम करने के लिए कुछ पार्टियों ने सैबोटैज वर्क किया भीर सैवोटैंज की वजह से यह दुर्बंटनाएं हुई तो सरकार की इसमें राय क्या है सीर उन का वह बयान किस हद तक सही है ?

थी मन् सिमये : जनता ने उसका नवाब दिया है।

The Minister of Railways (Shri C. M. Poonacha): In the statement furnished we have given the detailed break-up of the number of accidents due to various causes. If the hon, member persuses it, he will find that the number of cases relating to tempering of track and sabotage is only 5 out of 541

बी वास्तरल सिंह : बैसा कि एक्सपटेंस की राव है कि इवारी रेलवे नावनें 100 साल से क्याबा पुरानी हैं बीर हमारे जो मौजूदा रेलवे इंजन हैं वह उन 100 साल पहले की बनी हुई लाइनों को साथ फिट नहीं करते हैं बीर इसलिए क्याबा एक्सीबेंट्स हुए हैं तो इस वें कितनी परलेंट बाप की राज है ?

Shri C. M. Peenscha: It is true in certain sectors, the track is not capable of bearing the speed and frequency. So, proper programmes of works have been drawn up to strengthen the track and stabilise it by making the necessary improvements in that regard. The numbers of accidents which occurred due to mechanical, track and electrical deficiencies have been given in the statement.

It is 37, 12 and 3 respectively.

Shri C. C. Desai: Will Government please say whether it is true that in the matter of frequency and severity of railway accidents our country comes off the worst in the record of civilised countries and, if so, will Government please send senior officers and Technologists but not ministers, to some of these countries like France and Japan where the incidence of accidents is low, to study the safety measures which will avoid these accidents in this country?

Shri C. M. Poenacha: That suggestion will be kept in view and necessary action taken.

बी बार्ड करनेंडीब: कई बार यह पारोप किया गया कि शिलाई के फीलाद कारखाने से रेल पटरियों के बास्ते जो इस्पात का इस्ने-माण किया जाता है वह कच्चा इस्पात होने की बजह से रेसबे पटरियां कई जगहों पर खराब हो गयी हैं या टूटी हुई हैं जिसकी वजह से एक्सीकेंट्स हुए हैं। मुझे ऐसा घी बताने कू धावा है कि जब प्रारोप करने में बाया इस तीर पर भिजाई के इस्पात के बारे में तब सरकार ने इस कामने पर कुछ खांच बी की है जगर बहुत ही गुप्त तरींक़ से इस बांच को करने में झाया है तो क्या रेल मन्त्री महोदय यह जो जांच करने में खाई भिलाई की रेल पटरियो और इस्पात के बारे में वह जांच की रिपोर्ट इस सदन के सामने पेश करेंगे और वह जो गुप्त जांच झब तक करने में खाई है उसको जाहिरा किस्स की जांच करने का काम करेंगे ?

Shri C. M. Poonacha: Sir. materials that are used, particulary with reference to rails and other steel compents, are of certain tested specifications. They have to conform to the specifications laid down by the Indian Standards Institution. According to that only tested material is accepted for use on the railways. That is to say, there is a regular drill to inspect the material as supplied either from Bhilai, Durgapur or any other steel mill for that matter, and these periodical tests are conducted by competent technical authorities. The Indian Standards Institution also is in the picture. No sub-standard quality or untested material is allowed to be used for track or other purposes so far as the Indian Railways are concerned.

बी बार्क करनेंडीक: जवाब धीर है। मैंने कहा हैं कि सरकार ने गुप्त जांच कमेटी बनाई थी उस गुप्त जांच कमेटी की रिपोर्ट को क्या मन्त्री महोदय सदन के सामने पेश करेंगे लेकिन उन्होंने उसका जवाब नही दिया।

The Committee was set set up. What are the findings of that Committee?

Shri C. M. Poonacha: I will find out as to when the Committee was constituted and what their report is. If there is a report I shall placed it on the Table

बी बबु लिबबे : मालूम नही भाप को ?

Mr. Speaker: He wants time to look into it.

**थी राज्येवक बावय** : मेरी इस प्रश्न पर क्य<del>वस्था</del> है...

भी मन लिमबे : प्राप इन को यह रास्ता न विकार्ये बरना झंझट हो जायगा । यह रास्ता न दिखाइये नोटिस मागने का, पूरा स्वीस्थन भावर चौपट हो जायगा ।

Mr. Speaker: The reply was so long

भी रामसेक्क यावन प्रध्यक्ष महोदय, प्रक्न पूछने का सदा तात्पर्य यह होता है कि उस का जबाब मिले । माननीय सदस्य श्री जार्ज फरनेडीज ने जो प्रश्न पूछा है उस सवाल का जबाब हा या ना मे मिलना चाहिये । लेकिन मन्त्री जी ने उस का जवाब नहीं दिया है।

Mr. Speaker: There is no point. kındly resume your seat

भी रामसेवक थावव श्री जार्ज फरनेडीज के द्वारा पूछ गये सवाल का जवाब तो घाप मन्त्री जी से दिलवा दें.

## **प्र-यक्ष महोदय** प्राप बैठ जाइये ।

Shri R Barua: In view of the increasing cases of sabotage by the hostiles the night running of trains in the NF Railways in Assam has been stopped. Even day-running of trains is unsafe. In view of this, may I know whether Government is going ahead with the clearing of jungles along side the railway line as was previously assured in this House, and constructing a road to enable the security staff to properly guard the railway line?

Shri C. M. Poonacha: This matter is engaging consideration by the Railway authorities in consultation with the State Government and also the security organisation that is functioning in that area

Shri Hem Barus: The railway accidents that have so far taken place in the Assam section of the NEF Railway are due to activities of hostile Nagas who have blown off the railway track by throwing bombs They are throwing bombs even on the trains. These are the reasons for

the accidents there. We have been trying to impress on the Government here that they should take stringent measures. These accidents have been occurring there, in that vulnerable part of the country, and the Government has done nothing so far, nothing so far because otherwise the accidents could have been stopped. The hostile Nagas are intensifying their activities in spite of your patrolling and all that. May I know what active steps the Government have taken to check these accidents. or to stop these accidents from occurring in this particular part of the country? We want a specific answer and not running about the bush.

Shri C. M. Poonacha: In the North East Frontier sector we have difficulties of Naga hostile activities, so far as the railway system is concerned. We have the security force and the army is in overall control of the security arrangements. The railway protection force has provided 2 battalions to assist the organisation there Over and above that, the Assam Government has also provided sufficient number of their staff.

Shri Hem Barua: Do not depend on the State Government.

Shri C. M. Poonacha: These are the arrangements, so far as the administrative side of the things are concerned As for the railways themselves, we run a special searchlight engine, an escort or pilot.

Shri Hem Barua: But you have surrendered to the hostiles by stopping the trains at Lumding.

Shri C. M. Poonacha: Since the hon. Member did not want me to beat about the bush I am trying to give a little, elaborate answer. The searchlight-special runs half a mile or six furlongs ahead of the train. Then, armed Patrols continuously patrol the lines. Because of these steps we have been able to reduce the number of accidents There has not been any very serious accident for some time in the recent past

Shri Hem Bares: What about the accident on the 2nd March?

Shri C. M. Foonacha: Because there is the danger of unsocial elements trying to place incendiary bombs in the track, continuous patrolling of the track is done. Over and above that, the passenger luggage and their belongings are searched at various stations. Even though this search is inconvenient to other travelling public, we cannot help it.

Mr. Speaker: Safety of the passengers is more important than inconvenience to some passengers. Now, in the question hour the Minister should not take such a long time and give a long explanation about the whole history of the Assam Railways.

Shri C. M. Poonacha: Shri Barua wanted a detailed answer.

Shri Hem Barua; Sir, on a point of order. I have not got a reply to my question The Railway Minister has said that no accident of a serious nature has been caused by the hostiles in that part of the country. Why should he forget that there was an accident as late as 2nd March between Titabar and Kharikatia stations on the Lumding Matiani section caused by the Naga hostiles. Except stopping the trains beyond Lumding what have you done?

Shrimati Lakshmikanthamma: In the statement it is mentioned that out of the 468 accidents 327 are due to the failure of the railway staff. What are the reasons for the inefficient functioning of the railway staff and what remedies do the Government propose to overcome these difficulties?

Shri C. Mi Poonacha: These relate to minor accidents—mainly due to human error, carelessness and things like that. In such cases investigations are made and the staff who are found guilty are punished under the rules.

Shri Nambiar: Arising out of the statement that has already been given

we find that there are instances of human error and failure. Did the Government consider it necessary to go into the reasons why this human element comes in the way of efficient working of the railways and did the Government consider it necessary to give more staff where there is understaffing or to remove the workload which is also the reason for failure on the part of employees?

Shri C. M. Poonacha: So far as the workload and the fatigue aspect of it is concerned, I would say that there are prescribed drills whereby no one in the railways is made to work beyond a certain workload according to Justice Rajyadhyaksha Report.

श्री छो० पी० स्थानी: किटिश काल की प्रपेक्षा प्राजादी के पश्चात् एक्सीबेंट्स की मंख्या ज्यादा हो गई है, इसका क्या कारण है? क्या इसका एक कारण यह नहीं है कि हमारे रेलवे स्टाफ में टाप से बाटम तक बिसिप्लिम में कभी हो गई है?

Shri C M. Poonacha: Percentagewise the accidents are less. On the other hand work has increased tenfold

shri Mohamed Imam: A few months back there was a serious accident to the Poona-Bangalore Express in which 32 lives were lost. It was stated to be a case of sabotage. Was any inquiry held and responsibility for this sabotage fixed on any person? This happened just near the border between Mysore and Maharashtra.

Shri C. M. Poenacha: This matter was taken up for investigation by the Railway Safety Organisation which is under the Ministry of Civil Aviation and their report has just now been received.

Shri Mohamed pmam: There was a railway accident near Belgaum . . . (Interruption).

Mr. Speaker: Order, order; next question, No. 173. Shri Bibhuti Mishra.